

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 25.04.2024

S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Appli cant	C.C Typ e	Judge / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	37809 /2024	25.04. 2024	ABLAP L- 3492/ 2024	K DAS	C.O .		Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 6)
2	37810 /2024	25.04. 2024	ABLAP L- 3537/ 2024	K DAS	C.O .		Order Dtd. 2024-04-22	BAIL -2	(S ea t No - 9)
3	37811 /2024	25.04. 2024	ABLAP L- 3542/ 2024	SK SAHOO	C.O .		Order Dtd. 2024-04-22		(S ea t No - 9)
4	37814 /2024	25.04. 2024	ABLAP L- 3535/ 2024	RK MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 9)
5	37815 /2024	25.04. 2024	ABLAP L- 3539/ 2024	MC MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 9)
6	37817 /2024	25.04. 2024	ABLAP L- 3302/ 2024	S A HOTTA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 3)
7	37818 /2024	25.04. 2024	ABLAP L- 3529/ 2024	BALARA M SINGH	C.O .	COUR T NO.	Order Dtd. 2024-04-22	BAIL -1	(S ea t

			2024			2			No - 6)
8	37820 /2024	25.04. 2024	ABLAP L- 3541/ 2024	A KALASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S eat No - 6)
9	37829 /2024	25.04. 2024	WP (C) - 9612/ 2024	S. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S eat No - 1)
10	37830 /2024	25.04. 2024	WP (C) - 9408/ 2024	N.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S eat No - 25)
11	37832 /2024	25.04. 2024	CONTC - 2747/ 2024	R CH ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24		(S eat No - 25)
12	37833 /2024	25.04. 2024	WP (C) - 12620 /2022	S. DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S eat No - 34)
13	37834 /2024	25.04. 2024	WP (C) - 33206 /2021	PURUSO TTAM CHULI	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S eat No - 31)
14	37835 /2024	25.04. 2024	CONTC - 2864/ 2024	P K MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24		(S eat No - 31)
15	37836 /2024	25.04. 2024	WP (C) - 9631/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S eat No

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1 6	37837 /2024	25.04. 2024	WP (C) - 9622/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
1 7	37838 /2024	25.04. 2024	WP (C) - 9628/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
1 8	37839 /2024	25.04. 2024	WP (C) - 9624/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
1 9	37840 /2024	25.04. 2024	WP (C) - 9620/ 2024	RANJIT SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
2 0	37842 /2024	25.04. 2024	WP (C) - 9613/ 2024	SUMANT A DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
2 1	37843 /2024	25.04. 2024	WP (C) - 9733/ 2024	K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
2 2	37844 /2024	25.04. 2024	WP (C) - 8624/ 2024	H K DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-6	(S ea t No - 24 )
2 3	37845 /2024	25.04. 2024	WP (C) - 9737/ 2024	K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )

24	37846/2024	25.04.2024	WP (C) - 9609/2024	N K ROUTH	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
25	37847/2024	25.04.2024	WP (C) - 9740/2024	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
26	37848/2024	25.04.2024	WP (C) - 7673/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 8)
27	37849/2024	25.04.2024	WP (C) - 9543/2024	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-8	(Seat No - 29)
28	37850/2024	25.04.2024	WP (C) - 9742/2024	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
29	37851/2024	25.04.2024	WP (C) - 8643/2024	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-6	(Seat No - 24)
30	37852/2024	25.04.2024	WP (C) - 9660/2024	RANJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH-1	(Seat No - 1)
31	37853/2024	25.04.2024	WP (C) - 9743/2024	K. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
3	37859	25.04.	WP (C)	K.	C.O.	COUR	Order Dtd. 2024-04-24	WRIT	(S

2	/2024	2024	- 9749/ 2024	PARIDA	.	T NO. 2		BRAN CH-2	ea t No - 34 )
3 3	37861 /2024	25.04. 2024	WP (C) - 9747/ 2024	K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
3 4	37863 /2024	25.04. 2024	WP (C) - 9746/ 2024	K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
3 5	37866 /2024	25.04. 2024	WP (C) - 9744/ 2024	K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
3 6	37868 /2024	25.04. 2024	WP (C) - 9691/ 2024	S.SATP ATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
3 7	37869 /2024	25.04. 2024	BLAPL - 3553/ 2024	AK MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 2)
3 8	37871 /2024	25.04. 2024	WP (C) - 9141/ 2024	T. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-3	(S ea t No - 11 )
3 9	37872 /2024	25.04. 2024	BLAPL - 3547/ 2024	RK MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 11 )
4	37873	25.04.	BLAPL	ARTATR	C.O	COUR	Order Dtd. 2024-04-22	BAIL	(S

0	/2024	2024	- 3530/ 2024	AN PARIDA	.	T NO. 2		-1	ea t No - 1)
4 1	37875 /2024	25.04. 2024	BLAPL - 3545/ 2024	RK MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 1)
4 2	37876 /2024	25.04. 2024	BLAPL - 3527/ 2024	P N SETHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 1)
4 3	37877 /2024	25.04. 2024	BLAPL - 14010 /2023	S.D. JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 12 )
4 4	37880 /2024	25.04. 2024	BLAPL - 3522/ 2024	SUBAS SAMAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 12 )
4 5	37882 /2024	25.04. 2024	BLAPL - 14011 /2023	S.D. JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 12 )
4 6	37883 /2024	25.04. 2024	BLAPL - 3540/ 2024	RK MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 3)
4 7	37885 /2024	25.04. 2024	BLAPL - 3537/ 2024	RK MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 3)
4 8	37886 /2024	25.04. 2024	BLAPL - 3508/ 2024	B P TANGA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -2	(S ea t No

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49	37888 /2024	25.04.2024	BLAPL - 13944 /2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 10)
50	37889 /2024	25.04.2024	BLAPL - 3532/2024	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 10)
51	37890 /2024	25.04.2024	BLAPL - 379/2024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 10)
52	37891 /2024	25.04.2024	BLAPL - 13945 /2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 10)
53	37893 /2024	25.04.2024	BLAPL - 10/2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL -1	(Seat No - 1)
54	37895 /2024	25.04.2024	BLAPL - 3541/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL -2	(Seat No - 12)
55	37896 /2024	25.04.2024	WPC (OAC) - 1901/2016	S.R. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	OA Branch	(Seat No - 1)
56	37897 /2024	25.04.2024	BLAPL - 13947 /2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No

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57	37898/2024	25.04.2024	BLAPL-13948/2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-2	(Seat No - 10)
58	37899/2024	25.04.2024	BLAPL-14105/2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No - 5)
59	37900/2024	25.04.2024	BLAPL-14106/2023	S.D. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No - 5)
60	37901/2024	25.04.2024	ABLAP L-12148/2021	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-2	(Seat No - 7)
61	37902/2024	25.04.2024	ABLAP L-6591/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No - 14)
62	37903/2024	25.04.2024	ABLAP L-8416/2022	B.K. BAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No - 6)
63	37904/2024	25.04.2024	CRLA-300/2021	R.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-05-03	CRIMINAL APPEAL	(Seat No - 5)
64	37905/2024	25.04.2024	ABLAP L-2425/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-22		(Seat No - 5)



65	37906/2024	25.04.2024	BLAPL - 12657/2023	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 6)
66	37907/2024	25.04.2024	WP (C) - 9060/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 45)
67	37908/2024	25.04.2024	WP (C) - 9431/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 25)
68	37909/2024	25.04.2024	WP (C) - 8829/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-8	(Seat No - 43)
69	37910/2024	25.04.2024	WP (C) - 8967/2024	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-1	(Seat No - 31)
70	37911/2024	25.04.2024	WP (C) - 9360/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
71	37912/2024	25.04.2024	WP (C) - 8709/2024	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No - 10)
72	37913/2024	25.04.2024	BLAPL - 2932/2024	G SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 10)

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73	37914/2024	25.04.2024	WP (C) - 8719/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No - 10)
74	37915/2024	25.04.2024	BLAPL - 3248/2024	B SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-23		(Seat No - 10)
75	37916/2024	25.04.2024	WP (C) - 9448/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 25)
76	37917/2024	25.04.2024	CRLREV - 867/2004	P CH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Seat No - 3)
77	37918/2024	25.04.2024	ABLAP L- 3182/2024	PRADIP TA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Seat No - 3)
78	37919/2024	25.04.2024	CRREV - 143/2000	S P SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Seat No - 2)
79	37920/2024	25.04.2024	ABLAP L- 3530/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 2)
80	37921/2024	25.04.2024	ABLAP L- 3531/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 2)
8	37922	25.04.	WP (C)	SARAT	C.O.	COUR	Order Dtd. 2024-04-22	WRIT	(S

1	/2024	2024	- 8541/ 2024	KU. PRADHA N	.	T NO. 23		BRAN CH-5	ea t No - 47 )
8 2	37923 /2024	25.04. 2024	WP (C) - 8476/ 2024	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2024-06-24	WRIT BRAN CH-4	(S ea t No - 27 )
8 3	37924 /2024	25.04. 2024	ABLAP L- 3532/ 2024	H. K. PATRA	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22		(S ea t No - 27 )
8 4	37925 /2024	25.04. 2024	WP (C) - 9444/ 2024	P.K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 9999-12-31	WRIT BRAN CH-6	(S ea t No - 25 )
8 5	37926 /2024	25.04. 2024	WP (C) - 8498/ 2024	P K SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 27 )
8 6	37927 /2024	25.04. 2024	ABLAP L- 3533/ 2024	SANTOS H KUMAR MAHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22		(S ea t No - 27 )
8 7	37928 /2024	25.04. 2024	ABLAP L- 3534/ 2024	SANTOS H KUMAR MAHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22		(S ea t No - 27 )
8 8	37929 /2024	25.04. 2024	WP (C) - 8493/ 2024	P K SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 27 )

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89	37930/2024	25.04.2024	ABLAP L-3519/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	BAIL-1	(Seat No - 3)
90	37931/2024	25.04.2024	WP (C) - 9438/2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 25)
91	37932/2024	25.04.2024	WP (C) - 8484/2024	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 27)
92	37933/2024	25.04.2024	ABLAP L-3539/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-22		(Seat No - 27)
93	37934/2024	25.04.2024	WP (C) - 7694/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 8)
94	37935/2024	25.04.2024	WP (C) - 9344/2024	S.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 22)
95	37936/2024	25.04.2024	WP (C) - 7691/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 8)
96	37937/2024	25.04.2024	WP (C) - 6798/2024	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-1	(Seat No - 3)

97	37938/2024	25.04.2024	WP (C) - 9143/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 11)
98	37939/2024	25.04.2024	BLAPL - 10499/2023	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 12)
99	37940/2024	25.04.2024	BLAPL - 486/2024	SC BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 1)
100	37941/2024	25.04.2024	WP (C) - 9075/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 45)
101	37942/2024	25.04.2024	CRLMP - 341/2024	A B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No - 45)
102	37943/2024	25.04.2024	WP (C) - 9074/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 45)
103	37944/2024	25.04.2024	CRLMP - 349/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No - 45)
104	37945/2024	25.04.2024	WP (C) - 9071/2024	S.K. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No - 45)

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1 0 5	37946 /2024	25.04. 2024	CRLMP - 629/2 024	SANTOS H KUMAR MAHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-7	(S ea t No - 44 )
1 0 6	37947 /2024	25.04. 2024	CRLMP - 351/2 024	B MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-2	(S ea t No - 45 )
1 0 7	37948 /2024	25.04. 2024	CRLMP - 300/2 024	PARTHA SARATH I DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-3	(S ea t No - 14 )
1 0 8	37949 /2024	25.04. 2024	WP (C) - 9518/ 2024	R.B. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 29 )
1 0 9	37950 /2024	25.04. 2024	WP (C) - 9433/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-6	(S ea t No - 25 )
1 1 0	37951 /2024	25.04. 2024	CRLMP - 367/2 024	BIJAY KU. DALAI	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-2	(S ea t No - 45 )
1 1 1	37952 /2024	25.04. 2024	WP (C) - 9435/ 2024	DILLIP SAMAL	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-6	(S ea t No - 25 )
1 1 2	37953 /2024	25.04. 2024	WP (C) - 9345/ 2024	K C PANDA	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No

									- 22 )
1 1 3	37954 /2024	25.04. 2024	WP (C) - 9600/ 2024	B.K. DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 29 )
1 1 4	37955 /2024	25.04. 2024	WP (C) - 9373/ 2024	G SUNDAR A	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22 )
1 1 5	37956 /2024	25.04. 2024	WP (C) - 9708/ 2024	GANESH CH. JENA	C.O .	COUR T NO. 23	Order Dtd. 2024-04-23	WRIT BRAN CH-2	(S ea t No - 34 )
1 1 6	37957 /2024	25.04. 2024	WP (C) - 3043/ 2024	MANGUL NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRAN CH-6	(S ea t No - 35 )
1 1 7	37958 /2024	25.04. 2024	WP (C) - 9599/ 2024	B.R. SENAPA TI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 29 )
1 1 8	37959 /2024	25.04. 2024	WP (C) - 5708/ 2024	P N NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-4	(S ea t No - 17 )
1 1 9	37960 /2024	25.04. 2024	WP (C) - 35963 /2023	RAMA KRISHN A BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-5	(S ea t No - 32 )
1 2	37961 /2024	25.04. 2024	WP (C) -	M. NAIK	C.O .	COUR T	Order Dtd. 2024-02-13	WRIT BRAN	(S ea

0			3009/ 2024			NO. 2 OLD		CH-6	t No - 35 )
1 2 1	37962 /2024	25.04. 2024	WP (C) - 3010/ 2024	M. NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRAN CH-6	(S ea t No - 35 )
1 2 2	37963 /2024	25.04. 2024	WP (C) - 9776/ 2024	D. GOCHAY AT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
1 2 3	37964 /2024	25.04. 2024	WP (C) - 4505/ 2024	J K TRIPAT HY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-7	(S ea t No - 10 )
1 2 4	37965 /2024	25.04. 2024	WP (C) - 9901/ 2024	MANGUL NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-4	(S ea t No - 19 )
1 2 5	37966 /2024	25.04. 2024	WP (C) - 9776/ 2024	S.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
1 2 6	37967 /2024	25.04. 2024	WP (C) - 33746 /2023	RAMA KRISHN A BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-5	(S ea t No - 47 )
1 2 7	37968 /2024	25.04. 2024	WP (C) - 9458/ 2024	TAPAN KU. JENA SAMANT A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-6	(S ea t No - 25 )



1 2 8	37969 /2024	25.04. 2024	WP (C) - 1255/ 2024	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-3	(S ea t No - 11 )
1 2 9	37970 /2024	25.04. 2024	WP (C) - 9546/ 2024	JYOTIR ANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 29 )
1 3 0	37971 /2024	25.04. 2024	WP (C) - 9304/ 2024	A. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22 )
1 3 1	37972 /2024	25.04. 2024	BLAPL - 12849 /2023	S. DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 5000-01-01	BAIL -2	(S ea t No - 12 )
1 3 2	37973 /2024	25.04. 2024	WP (C) - 9298/ 2024	PRAFUL LA CHANDR A DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38 )
1 3 3	37974 /2024	25.04. 2024	WP (C) - 9538/ 2024	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-8	(S ea t No - 29 )
1 3 4	37975 /2024	25.04. 2024	WP (C) - 9541/ 2024	JYOTIR ANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 29 )
1 3 5	37976 /2024	25.04. 2024	WP (C) - 33750 /2023	RAMA KRISHN A BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-5	(S ea t No - - )

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136	37977/2024	25.04.2024	WP (C) - 9589/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-8	(Seat No - 29)
137	37978/2024	25.04.2024	WP (C) - 33748/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No - 47)
138	37979/2024	25.04.2024	BLAPL - 12967/2023	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	BAIL -1	(Seat No - 5)
139	37980/2024	25.04.2024	WP (C) - 9727/2024	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
140	37981/2024	25.04.2024	WP (C) - 9706/2024	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
141	37982/2024	25.04.2024	WP (C) - 9706/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
142	37983/2024	25.04.2024	ABLAP L- 15180/2023	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 1)
143	37984/2024	25.04.2024	ABLAP L- 15179/2023	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - )

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1 4 4	37985 /2024	25.04. 2024	WP (C) - 36252 /2023	RAMA KRISHN A BISOI	C.O .	COUR T NO. 11	Order Dtd. 2024-04-23	WRIT BRAN CH-8	(S ea t No - 41 )
1 4 5	37986 /2024	25.04. 2024	WP (C) - 33753 /2023	RAMA KRISHN A BISOI	C.O .	COUR T NO. 11	Order Dtd. 2024-04-23	WRIT BRAN CH-5	(S ea t No - 47 )
1 4 6	37987 /2024	25.04. 2024	WP (C) - 9717/ 2024	B K PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
1 4 7	37988 /2024	25.04. 2024	ABLAP L- 15178 /2023	S.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 1)
1 4 8	37989 /2024	25.04. 2024	WP (C) - 10102 /2024	SRINIB ASH MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2024-04-24	WRIT BRAN CH-6	(S ea t No - 36 )
1 4 9	37990 /2024	25.04. 2024	ABLAP L- 15272 /2023	S.K. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 7)
1 5 0	37991 /2024	25.04. 2024	WP (C) - 36263 /2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-2	(S ea t No - 6)
1 5 1	37992 /2024	25.04. 2024	BLAPL - 12113 /2023	S. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	BAIL -1	(S ea t No - 3)

152	37993/2024	25.04.2024	WP (C) - 9511/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-8	(Seat No - 29)
153	37994/2024	25.04.2024	BLAPL - 12973/2023	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 5)
154	37995/2024	25.04.2024	WP (C) - 2563/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 3)
155	37996/2024	25.04.2024	WP (C) - 9652/2024	DAYANI DHI MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
156	37997/2024	25.04.2024	BLAPL - 13544/2023	N.CH. SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 2)
157	37998/2024	25.04.2024	WP (C) - 9642/2024	DIPTIMAYEE LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
158	37999/2024	25.04.2024	WP (C) - 9580/2024	S.K.LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-06-17	WRIT BRANCH-8	(Seat No - 29)
159	38000/2024	25.04.2024	WP (C) - 9636/2024	SAROJ KU. PARIDA	C.O.	COURT NO. 16	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
160	38001/2024	25.04.2024	WP (C) - 11919/2018	B. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-06-17	WRIT BRANCH-4	(Seat No - 1)

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1 6 1	38003 /2024	25.04. 2024	WP (C) - 9702/ 2024	P N NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
1 6 2	38004 /2024	25.04. 2024	WP (C) - 4355/ 2024	T. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRAN CH-5	(S ea t No - 47 )
1 6 3	38005 /2024	25.04. 2024	WP (C) - 10010 /2024	G. SUNDAR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-5	(S ea t No - 32 )
1 6 4	38006 /2024	25.04. 2024	WP (C) - 10046 /2024	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-5	(S ea t No - 32 )
1 6 5	38007 /2024	25.04. 2024	CRLRE V- 3/202 4	GOPINA TH BARIK	C.O .	COUR T NO. 6	Order Dtd. 2024-04-24		(S ea t No - 32 )
1 6 6	38008 /2024	25.04. 2024	WP (C) - 9378/ 2024	A. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-5	(S ea t No - 22 )
1 6 7	38009 /2024	25.04. 2024	WP (C) - 9477/ 2024	M.MALL IK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-6	(S ea t No - 25 )
1 6	38010 /2024	25.04. 2024	CRLMP -	MANASI SETHI	C.O .	COUR T	Order Dtd. 2024-04-23	WRIT BRAN	(S ea

8			628/2024			NO. 2 OLD		CH-7	t No - 44)
169	38011/2024	25.04.2024	WP (C) - 9523/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-8	(Seat No - 29)
170	38012/2024	25.04.2024	WP (C) - 9700/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No - 1)
171	38013/2024	25.04.2024	WP (C) - 9716/2024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No - 34)
172	38014/2024	25.04.2024	WP (C) - 9470/2024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No - 25)
173	38015/2024	25.04.2024	BLAPL - 3620/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23		(Seat No - 25)
174	38016/2024	25.04.2024	WP (C) - 9255/2024	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-4	(Seat No - 38)
175	38017/2024	25.04.2024	WP (C) - 8628/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-6	(Seat No - 24)
1	38018	25.04.	WP (C)	M.R.	C.O	COUR	Order Dtd. 2024-04-24	WRIT	(S

76	/2024	2024	- 8640/ 2024	ROUTRA Y	.	T NO. 2 OLD		BRAN CH-6	ea t No - 24 )
177	38019 /2024	25.04. 2024	WP (C) - 9554/ 2024	S. MOHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 29 )
178	38021 /2024	25.04. 2024	WP (C) - 9363/ 2024	G. SUNDAR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-5	(S ea t No - 22 )
179	38022 /2024	25.04. 2024	BLAPL - 3086/ 2024	P K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24		(S ea t No - 22 )
180	38023 /2024	25.04. 2024	WP (C) - 13794 /2023	M.R. ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-8	(S ea t No - 43 )
181	38025 /2024	25.04. 2024	WP (C) - 1829/ 2023	M.R. ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-6	(S ea t No - 26 )
182	38026 /2024	25.04. 2024	CMP- 100/2 024	S MOHARA NA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 54 )
183	38027 /2024	25.04. 2024	WP (C) - 13792 /2023	M.R. ROUTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-8	(S ea t No - 43 )

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184	38028/2024	25.04.2024	CMP-1018/2017	S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
185	38029/2024	25.04.2024	WP (C) - 9354/2024	S.K. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
186	38030/2024	25.04.2024	WP (C) - 36580/2023	P.K. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-3	(Seat No - 14)
187	38031/2024	25.04.2024	ITA-145/2018	JYOTIRANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	CIVIL REVISION	(Seat No - 4)
188	38032/2024	25.04.2024	WP (C) - 33595/2023	L.D. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 50)
189	38033/2024	25.04.2024	ITA-145/2018	TAPAN KU. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	CIVIL REVISION	(Seat No - 4)
190	38034/2024	25.04.2024	ITA-145/2018	TAPAN KU. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	CIVIL REVISION	(Seat No - 4)
191	38035/2024	25.04.2024	ITA-145/2018	SANGRAM DAS	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	CIVIL REVISION	(Seat No - 4)



192	38036/2024	25.04.2024	WP (C) - 3322/2024	BISWAJIT PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	WRIT BRANCH-2	(Seat No - 8)
193	38037/2024	25.04.2024	WP (C) - 9490/2024	S BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No - 25)
194	38038/2024	25.04.2024	WP (C) - 9453/2024	BIJAYA KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No - 25)
195	38039/2024	25.04.2024	WP (C) - 15612/2009	S MOHANTHA	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANCH-8	(Seat No - 40)
196	38040/2024	25.04.2024	WP (C) - 15612/2009	SAROJ KU SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANCH-8	(Seat No - 40)
197	38041/2024	25.04.2024	WP (C) - 8852/2024	SANGRAM DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANCH-8	(Seat No - 43)
198	38042/2024	25.04.2024	WP (C) - 39390/2023	M R ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 6)
199	38043/2024	25.04.2024	WP (C) - 16242/2008	R K MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
2	38044	25.04.	CRLMC	P.K.	C.O.	COUR	Order Dtd. 2023-10-18	CRIM	(S

00	/2024	2024	- 4544/ 2023	MOHANT Y	.	T NO. 2		INAL MISC	ea t No - 5)
201	38045 /2024	25.04. 2024	ABLAP L- 4639/ 2023	R.K. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2023-07-21	BAIL -1	(S ea t No - 4)
202	38046 /2024	25.04. 2024	WP (C) - 18504 /2023	S MOHAPA TRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 6)
203	38047 /2024	25.04. 2024	ABLAP L- 14328 /2023	M.R. ROUTRA Y	C.O .	COUR T NO. 2	Order Dtd. 2024-03-15	BAIL -1	(S ea t No - 3)
204	38048 /2024	25.04. 2024	ABLAP L- 15375 /2023	A.K. PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 2)
205	38049 /2024	25.04. 2024	ABLAP L- 15393 /2023	N.C. SINHA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 2)
206	38050 /2024	25.04. 2024	BLAPL - 177/2 024	S BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 9)
207	38051 /2024	25.04. 2024	BLAPL - 503/2 024	B SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 9)
208	38052 /2024	25.04. 2024	WP (C) - 5136/ 2015	S.N. MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-2	(S ea t No - 8)

209	38053/2024	25.04.2024	BLAPL - 3613/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 8)
210	38054/2024	25.04.2024	BLAPL - 3617/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 8)
211	38055/2024	25.04.2024	CRLMC - 1935/2022	K K NATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No - 4)
212	38056/2024	25.04.2024	BLAPL - 3619/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 4)
213	38057/2024	25.04.2024	WP (C) - 20520/2016	S. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No - 10)
214	38058/2024	25.04.2024	BLAPL - 3621/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 10)
215	38059/2024	25.04.2024	WP (C) - 20778/2016	R.R.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 10)
216	38060/2024	25.04.2024	BLAPL - 3622/2024	BB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 10)
217	38061/2024	25.04.2024	BLAPL -	RK BARIK	C.O.	COURT	Order Dtd. 2024-04-23		(Seat

7			3614/ 2024			NO. 2			t No - 10 )
2 1 8	38062 /2024	25.04. 2024	WP (C) - 11246 /2014	S.K. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-3	(S ea t No - 13 )
2 1 9	38063 /2024	25.04. 2024	BLAPL - 3609/ 2024	BB MALLIK K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 13 )
2 2 0	38064 /2024	25.04. 2024	WP (C) - 14126 /2020	K.C. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-6	(S ea t No - 24 )
2 2 1	38065 /2024	25.04. 2024	BLAPL - 3600/ 2024	MD MOKIM	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 24 )
2 2 2	38066 /2024	25.04. 2024	ABLAP L- 3620/ 2024	SIDHAR THA SANKAR RAY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 24 )
2 2 3	38067 /2024	25.04. 2024	WP (C) - 14198 /2020	K.C. SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-6	(S ea t No - 24 )
2 2 4	38068 /2024	25.04. 2024	BLAPL - 3594/ 2024	KN SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 24 )

2 2 5	38069 /2024	25.04. 2024	CRLMC - 2415/ 2022	K K NATH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	CRIM INAL MISC	(S ea t No - 4)
2 2 6	38070 /2024	25.04. 2024	BLAPL - 3593/ 2024	KK NATH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 4)
2 2 7	38071 /2024	25.04. 2024	WP (C) - 25629 /2017	R.R.DA S	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-7	(S ea t No - 15 )
2 2 8	38072 /2024	25.04. 2024	CRLMC - 5000/ 2023	JYOTIS H RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	CRIM INAL MISC	(S ea t No - 1)
2 2 9	38073 /2024	25.04. 2024	CRLMC - 1363/ 2024	P K JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	CRIM INAL MISC	(S ea t No - 1)
2 3 0	38074 /2024	25.04. 2024	BLAPL - 3589/ 2024	JN MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 1)
2 3 1	38075 /2024	25.04. 2024	WP (C) - 9938/ 2019	B. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-4	(S ea t No - 37 )
2 3 2	38076 /2024	25.04. 2024	BLAPL - 3587/ 2024	BB MALLIC K	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 37 )
2 3 3	38077 /2024	25.04. 2024	CRLMC - 3460/ 2024	NIRANJ AN ROUT	C.O .	COUR T NO.	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t

			2023			2			No - 1)
2 3 4	38078 /2024	25.04. 2024	BLAPL - 543/2 024	PK JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 4)
2 3 5	38079 /2024	25.04. 2024	CRLMC - 3657/ 2023	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 5)
2 3 6	38080 /2024	25.04. 2024	WP (C) - 25726 /2019	R.R.DA S	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 1)
2 3 7	38081 /2024	25.04. 2024	CRLMC - 78/20 24	B K PATI	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 3)
2 3 8	38082 /2024	25.04. 2024	BLAPL - 452/2 024	S CHOUDH URY	C.O .	COUR T NO. 8	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 9)
2 3 9	38083 /2024	25.04. 2024	CRLMC - 78/20 24	PRADEE P KUMAR DAS	C.O .	COUR T NO. 8	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 3)
2 4 0	38084 /2024	25.04. 2024	WP (C) - 1632/ 2021	R.R.DA S	C.O .	COUR T NO. 8	Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 2)
2 4 1	38085 /2024	25.04. 2024	CRLMC - 5412/ 2023	SARAT DASH	C.O .	COUR T NO. 8	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 7)
2 4	38086 /2024	25.04. 2024	ABLAP L-	J PRADHA	C.O .	COUR T	Order Dtd. 2024-04-23		(S ea

2			2673/ 2024	N		NO. 8			t No - 7)
2 4 3	38087 /2024	25.04. 2024	CRLMC - 3783/ 2023	P K MOHANT Y	C.O .	COUR T NO. 8	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 4)
2 4 4	38088 /2024	25.04. 2024	WP (C) - 9459/ 2017	R.R.DA S	C.O .	COUR T NO. 8	Order Dtd. 2024-04-19	WRIT BRAN CH-7	(S ea t No - 18 )
2 4 5	38089 /2024	25.04. 2024	MATA- 116/2 022	P.K. JENA	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24	FIRS T APPE AL	(S ea t No - 1)
2 4 6	38090 /2024	25.04. 2024	CRLMC - 1288/ 2024	J. MOHAPA TRA	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24		(S ea t No - 1)
2 4 7	38091 /2024	25.04. 2024	CRLMC - 1350/ 2024	SUBHRA NSU BHUSAN MOHANT Y	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24	CRIM INAL MISC	(S ea t No - 1)
2 4 8	38092 /2024	25.04. 2024	CRLMC - 1230/ 2024	S. K. DASH	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24		(S ea t No - 1)
2 4 9	38093 /2024	25.04. 2024	CRLMC - 1348/ 2024	SUBHRA NSU BHUSAN MOHANT Y	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24	CRIM INAL MISC	(S ea t No - 1)
2 5 0	38094 /2024	25.04. 2024	CRLMC - 1223/ 2024	N. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2024-04-24		(S ea t No - 1)

251	38095/2024	25.04.2024	CRLMC - 1310/2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
252	38096/2024	25.04.2024	CRLMC - 1255/2024	J. PARDHAN	C.O.	COURT NO. 8	Order Dtd. 2024-04-24		(Seat No - 1)
253	38097/2024	25.04.2024	BLAPL - 2720/2024	SRIKANT KUMAR BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-24		(Seat No - 1)
254	38098/2024	25.04.2024	CRLMC - 1207/2024	D. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-04-24		(Seat No - 1)
255	38099/2024	25.04.2024	CRLMC - 809/2024	A.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 2)
256	38100/2024	25.04.2024	CRLMC - 957/2024	A. K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-04-24		(Seat No - 2)
257	38101/2024	25.04.2024	CRLMC - 5242/2023	B.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No - 5)
258	38102/2024	25.04.2024	CRLMC - 49/2024	D. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Seat No - 3)
259	38103/2024	25.04.2024	CRLMC - 1269/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 3)



260	38104/2024	25.04.2024	CRLMA - 6/2024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	BAIL -1	(Seat No - 5)
261	38105/2024	25.04.2024	CRLMC - 4119/2023	R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-07-10	CRIMINAL MISC	(Seat No - 7)
262	38106/2024	25.04.2024	CRLMC - 5415/2023	B.K. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 7)
263	38107/2024	25.04.2024	CRLMC - 302/2024	S. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Seat No - 7)
264	38108/2024	25.04.2024	CRLMC - 1238/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-07-23		(Seat No - 7)
265	38109/2024	25.04.2024	CRLMC - 740/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 3)
266	38110/2024	25.04.2024	CRLMC - 665/2024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-07-02	CRIMINAL MISC	(Seat No - 1)
267	38111/2024	25.04.2024	ABLAP L- 3567/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Seat No - 1)
268	38112/2024	25.04.2024	CRLMC - 1228/2024	A. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 1)

269	38113/2024	25.04.2024	CRLMC - 5159/2023	S. SATPAT HY	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 4)
270	38114/2024	25.04.2024	ABLAP L- 3581/2024	R R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Seat No - 4)
271	38115/2024	25.04.2024	CRLMC - 3816/2023	S.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-05-01	CRIMINAL MISC	(Seat No - 7)
272	38116/2024	25.04.2024	ABLAP L- 3564/2024	GANESH SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
273	38117/2024	25.04.2024	CRLMC - 1161/2024	M. R. ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-07-23	CRIMINAL MISC	(Seat No - 7)
274	38118/2024	25.04.2024	BLAPL - 2271/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24		(Seat No - 7)
275	38120/2024	25.04.2024	CRLMC - 448/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-07-10	CRIMINAL MISC	(Seat No - 7)
276	38122/2024	25.04.2024	CRLMC - 1374/2024	P. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
277	38123/2024	25.04.2024	WP (C) - 34272/2022	M.D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 9)

278	38124/2024	25.04.2024	CRLMC - 1208/2024	M. K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 9)
279	38125/2024	25.04.2024	WP (C) - 34272/2022	R.R.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No - 9)
280	38126/2024	25.04.2024	CRLMC - 1272/2024	N. K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 9)
281	38127/2024	25.04.2024	CRLMC - 1278/2024	B. SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 9)
282	38128/2024	25.04.2024	WP (C) - 7075/2024	K C PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No - 19)
283	38129/2024	25.04.2024	WP (C) - 20535/2023	R.K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No - 13)
284	38130/2024	25.04.2024	WP (C) - 7177/2024	M ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	WRIT BRANCH-5	(Seat No - 23)
285	38131/2024	25.04.2024	WP (C) - 20535/2023	A. SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No - 13)
288	38132/2024	25.04.2024	CRLMC -	A. DAS	C.O.	COURT	Order Dtd. 2024-07-18	CRIMINAL	(Seat

6			5140/ 2023			NO. 15		MISC	t No - 4)
2 8 7	38133 /2024	25.04. 2024	WP (C) - 9226/ 2024	S MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-23	WRIT BRAN CH-4	(S ea t No - 38 )
2 8 8	38135 /2024	25.04. 2024	WP (C) - 4882/ 2010	P K MOHANT Y	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	WRIT BRAN CH-4	(S ea t No - 27 )
2 8 9	38136 /2024	25.04. 2024	MACA- 955/2 018	S.R. OJHA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	MISC . APPE AL SEC.	(S ea t No - 1)
2 9 0	38137 /2024	25.04. 2024	CRLMC - 1354/ 2024	S. MAHAPA TRO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	CRIM INAL MISC	(S ea t No - 1)
2 9 1	38138 /2024	25.04. 2024	CMP- 396/2 024	ASHUTO SH MOHANT Y	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 30 )
2 9 2	38139 /2024	25.04. 2024	MACA- 955/2 018	A. SUNDAR AY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	MISC . APPE AL SEC.	(S ea t No - 1)
2 9 3	38140 /2024	25.04. 2024	CMP- 516/2 021	A K BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	WRIT BRAN CH-4	(S ea t No - 37 )
2 9 4	38141 /2024	25.04. 2024	WP (C) - 9452/ 2017	P. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-7	(S ea t No

									- 18 )
2 9 5	38142 /2024	25.04. 2024	WP (C) - 7915/ 2024	SARADA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 9 6	38143 /2024	25.04. 2024	WP (C) - 7923/ 2024	SARADA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 9 7	38144 /2024	25.04. 2024	CRLMC - 2754/ 2023	K.K. NATH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 3)
2 9 8	38145 /2024	25.04. 2024	WP (C) - 7925/ 2024	SARADA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-05-15	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
2 9 9	38146 /2024	25.04. 2024	MATA- 98/20 24	H S PAIKRA Y	C.O .	COUR T NO. 1	Order Dtd. 2024-05-06		(S ea t No - 11 1)
3 0 0	38147 /2024	25.04. 2024	MATA- 12/20 22	S P SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23	FIRS T APPE AL	(S ea t No - 5)
3 0 1	38148 /2024	25.04. 2024	MATA- 12/20 22	P K MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23	FIRS T APPE AL	(S ea t No - 5)
3 0 0	38149 /2024	25.04. 2024	MATA- 81/20	T.R. DAS	C.O .	COUR T	Order Dtd. 2024-04-23	FIRS T	(S ea

2			20			NO. 1		APPE AL	t No - 1)
3 0 3	38150 /2024	25.04. 2024	MATA- 28/20 22	NIRANJ AN ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23	FIRS T APPE AL	(S ea t No - 5)
3 0 4	38151 /2024	25.04. 2024	ABLAP L- 3609/ 2024	BALARA M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 12 )
3 0 5	38152 /2024	25.04. 2024	ABLAP L- 3572/ 2024	BALARA M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23		(S ea t No - 12 )
3 0 6	38153 /2024	25.04. 2024	ABLAP L- 2660/ 2024	BALARA M SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-18		(S ea t No - 12 )
3 0 7	38154 /2024	25.04. 2024	BLAPL - 3135/ 2024	SAHELI SATYAR UPA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 12 )
3 0 8	38155 /2024	25.04. 2024	ABLAP L- 3583/ 2024	T.R. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 12 )
3 0 9	38156 /2024	25.04. 2024	ABLAP L- 3621/ 2024	T.R. DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 12 )
3 1 1	38157 /2024	25.04. 2024	ABLAP L-	CHHABI RANA	C.O .	COUR T	Order Dtd. 2024-04-23		(S ea

0			3557/ 2024			NO. 2			t No - 12 )
3 1 1	38158 /2024	25.04. 2024	ABLAP L- 3511/ 2024	S C BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 12 )
3 1 2	38159 /2024	25.04. 2024	ABLAP L- 3553/ 2024	R N MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 12 )
3 1 3	38160 /2024	25.04. 2024	ABLAP L- 3183/ 2024	P K MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-10		(S ea t No - 12 )
3 1 4	38161 /2024	25.04. 2024	ABLAP L- 2441/ 2024	JYOTI PRAKAS H KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 1 )
3 1 5	38162 /2024	25.04. 2024	ABLAP L- 2436/ 2024	J PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 4 )
3 1 6	38163 /2024	25.04. 2024	CONTC - 2771/ 2024	S.K. RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	CONT EMPT	(S ea t No - 4 )
3 1 7	38164 /2024	25.04. 2024	ABLAP L- 2412/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7 )
3 1 8	38165 /2024	25.04. 2024	ABLAP L- 2396/ 2024	SUSANT A KUMAR LENKA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No

									-7)
319	38166/2024	25.04.2024	ABLAP L-1885/2024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 7)
320	38167/2024	25.04.2024	ABLAP L-3577/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 7)
321	38168/2024	25.04.2024	ABLAP L-2278/2024	AJAYA KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 7)
322	38169/2024	25.04.2024	ABLAP L-3576/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 7)
323	38170/2024	25.04.2024	ABLAP L-2227/2024	M D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 3)
324	38171/2024	25.04.2024	ABLAP L-3574/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 5)
325	38172/2024	25.04.2024	ABLAP L-2218/2024	AJAYA KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 5)
326	38173/2024	25.04.2024	ABLAP L-3573/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 5)
327	38174/2024	25.04.2024	ABLAP L-2215/	PRASAN JIT BEHERA	C.O.	COURT NO.	Order Dtd. 2024-04-22		(Seat



			2024			2			No - 5)
328	38175/2024	25.04.2024	ABLAP L-3570/2024	SK BHANJA DEO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 5)
329	38176/2024	25.04.2024	ABLAP L-2212/2024	M K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 5)
330	38177/2024	25.04.2024	ABLAP L-3568/2024	AK SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 2)
331	38178/2024	25.04.2024	ABLAP L-2064/2024	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 2)
332	38179/2024	25.04.2024	ABLAP L-3565/2024	I CH SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 2)
333	38180/2024	25.04.2024	BLAPL -3555/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 2)
334	38181/2024	25.04.2024	ABLAP L-3563/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 2)
335	38182/2024	25.04.2024	ABLAP L-3556/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 2)
333	38183/2024	25.04.2024	BLAPL -	SARAT DASH	C.O.	COURT	Order Dtd. 2024-04-22		(Seat

6			3535/ 2024			NO. 2			t No - 2)
3 3 7	38184 /2024	25.04. 2024	ABLAP L- 3561/ 2024	RK BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 3)
3 3 8	38185 /2024	25.04. 2024	ABLAP L- 3555/ 2024	SANJIB KUMAR BHANJA DEO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 3 9	38186 /2024	25.04. 2024	BLAPL - 3529/ 2024	JADUNA TH PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 7)
3 4 0	38187 /2024	25.04. 2024	ABLAP L- 3560/ 2024	MR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 7)
3 4 1	38188 /2024	25.04. 2024	ABLAP L- 3554/ 2024	GYANA RANJAN PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 4 2	38189 /2024	25.04. 2024	BLAPL - 3524/ 2024	JYOTIS H RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 7)
3 4 3	38190 /2024	25.04. 2024	ABLAP L- 3559/ 2024	S PARIJA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 7)
3 4 4	38192 /2024	25.04. 2024	BLAPL - 3518/ 2024	JYOTIS H RANJAN DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 7)
3	38193	25.04.	ABLAP	JR	C.O	COUR	Order Dtd. 2024-04-23	BAIL	(S

4 5	/2024	2024	L- 3558/ 2024	NAYAK	.	T NO. 2		-2	ea t No - 7)
3 4 6	38194 /2024	25.04. 2024	BLAPL - 3550/ 2024	SUREND RA DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 6)
3 4 7	38195 /2024	25.04. 2024	BLAPL - 3511/ 2024	AMRESH MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 3)
3 4 8	38196 /2024	25.04. 2024	BLAPL - 3528/ 2024	SRINIB ASH MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 3)
3 4 9	38197 /2024	25.04. 2024	ABLAP L- 2200/ 2024	S. S. PATTNA IK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 8)
3 5 0	38198 /2024	25.04. 2024	ABLAP L- 3623/ 2024	JADUNA TH PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 5 1	38199 /2024	25.04. 2024	ABLAP L- 3619/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 7)
3 5 2	38200 /2024	25.04. 2024	WP (C) - 9704/ 2024	P.K. MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
3 5 3	38201 /2024	25.04. 2024	ABLAP L- 3618/ 2024	K. C. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - )

									107)
354	38203/2024	25.04.2024	ABLAP L-3617/2024	R. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 107)
355	38204/2024	25.04.2024	ABLAP L-3614/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	BAIL -1	(Seat No - 6)
356	38205/2024	25.04.2024	ABLAP L-3611/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 6)
357	38206/2024	25.04.2024	ABLAP L-3610/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 6)
358	38207/2024	25.04.2024	ABLAP L-3608/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
359	38208/2024	25.04.2024	ABLAP L-3606/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
360	38209/2024	25.04.2024	ABLAP L-3605/2024	R. K. MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
361	38210/2024	25.04.2024	ABLAP L-3604/2024	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
366	38211/2024	25.04.2024	WP (C) -	JYOTIRANJAN	C.O.	COURT	Order Dtd. 2024-04-24	WRIT BRAN	(Seat

2			6250/ 2020	SAHOO		NO. 2		CH (DIV ISIO N BENC H-2)	t No - 11 2)
3 6 3	38212 /2024	25.04. 2024	ABLAP L- 3603/ 2024	SATYAJ IT MOHAPA TRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 6 4	38213 /2024	25.04. 2024	ABLAP L- 3602/ 2024	H. K. PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 7)
3 6 5	38214 /2024	25.04. 2024	ABLAP L- 3601/ 2024	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 6 6	38215 /2024	25.04. 2024	ABLAP L- 3600/ 2024	H. K. PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No - 7)
3 6 7	38216 /2024	25.04. 2024	ABLAP L- 3599/ 2024	ACHYUT ANANDA PATTAN AIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -1	(S ea t No - 2)
3 6 8	38217 /2024	25.04. 2024	ABLAP L- 3598/ 2024	J. KAMILA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	BAIL -2	(S ea t No - 7)
3 6 9	38218 /2024	25.04. 2024	WP (C) - 9676/ 2024	S. P. MOHAPA TRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
3 7 0	38219 /2024	25.04. 2024	ABLAP L- 3597/ 2024	SAMARE NDRA MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23		(S ea t No

									-106)
371	38220/2024	25.04.2024	ABLAP L-3596/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-07	BAIL -2	(Seat No - 12)
372	38221/2024	25.04.2024	WP (C) - 9676/2024	B.K. PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
373	38222/2024	25.04.2024	SA-128/2001	P. C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	SECOND APPEAL	(Seat No - 4)
374	38223/2024	25.04.2024	ABLAP L-3594/2024	KIRTAN DANG	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 6)
375	38224/2024	25.04.2024	ABLAP L-3593/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -2	(Seat No - 7)
376	38225/2024	25.04.2024	SA-52/2002	J. P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	SECOND APPEAL	(Seat No - 6)
377	38226/2024	25.04.2024	ABLAP L-3591/2024	ISWAR CHANDRA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 6)
378	38227/2024	25.04.2024	SA-212/1995	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	SECOND APPEAL	(Seat No - 7)

379	38228/2024	25.04.2024	ABLAP L-3590/2024	HRUDAN ANDA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 7)
380	38229/2024	25.04.2024	WP (C) - 9683/2024	S.P. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
381	38230/2024	25.04.2024	ABLAP L-3588/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 2)
382	38231/2024	25.04.2024	RSA-481/2006	T. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	SECOND APPEAL	(Seat No - 6)
383	38232/2024	25.04.2024	WP (C) - 9674/2024	S.P. SAMANTA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
384	38233/2024	25.04.2024	ABLAP L-3587/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL -1	(Seat No - 6)
385	38234/2024	25.04.2024	WP (C) - 9674/2024	D. GOCHAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
386	38235/2024	25.04.2024	ABLAP L-3586/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 10)

									6)
387	38236/2024	25.04.2024	RSA-617/2003	S. C. BARAL	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	SECOND APPELLAL	(Seat No - 2)
388	38237/2024	25.04.2024	ABLAP L-3580/2024	D. K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-03	BAIL-2	(Seat No - 7)
389	38238/2024	25.04.2024	WP (C) - 9673/2024	S.P. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
390	38239/2024	25.04.2024	WP (C) - 9723/2024	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
391	38240/2024	25.04.2024	ABLAP L-3578/2024	MIHIR KANTARATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Seat No - 34)
392	38241/2024	25.04.2024	WP (C) - 9662/2024	S.P. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 106)
393	38242/2024	25.04.2024	WP (C) - 9694/2024	S. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
394	38243/2024	25.04.2024	WP (C) - 3573/2021	D. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION)	(Seat No - )



								N BENC H-2)	10 9)
3 9 5	38244 /2024	25.04. 2024	WP (C) - 9667/ 2024	G. C. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
3 9 6	38245 /2024	25.04. 2024	WP (C) - 3573/ 2021	N.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
3 9 7	38246 /2024	25.04. 2024	WP (C) - 9627/ 2024	S. K. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
3 9 8	38247 /2024	25.04. 2024	WP (C) - 11256 /2022	P. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
3 9 9	38248 /2024	25.04. 2024	WP (C) - 9635/ 2024	S. K. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
4 0 0	38249 /2024	25.04. 2024	WP (C) - 16806 /2019	J.P. KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-04-23	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
4 0 1	38250 /2024	25.04. 2024	WP (C) - 9623/ 2024	S. K. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
4 0 2	38251 /2024	25.04. 2024	WP (C) - 8009/ 2024	K.K. NATH	C.O .	COUR T NO.	Order Dtd. 2024-04-23	WRIT BRAN CH	(S ea t

			2018			2		(DIV ISIO N BENC H-1)	No - 10 8)
4 0 3	38252 /2024	25.04. 2024	WP (C) - 9763/ 2024	P. N. SETHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
4 0 4	38253 /2024	25.04. 2024	WP (C) - 18783 /2016	N.K. ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-23	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
4 0 5	38254 /2024	25.04. 2024	WP (C) - 9423/ 2024	P. K. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25 )
4 0 6	38255 /2024	25.04. 2024	WP (C) - 9619/ 2024	U. KUMA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
4 0 7	38256 /2024	25.04. 2024	WP (C) - 10047 /2024	A. MOHANT Y	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 0 8	38257 /2024	25.04. 2024	WP (C) - 9648/ 2024	B. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
4 0 9	38258 /2024	25.04. 2024	WP (C) - 9553/ 2024	BHOJRA J SETH	C.O .	CHIE F JUST	Order Dtd. 2024-04-24	WRIT BRAN CH	(S ea t

			2024			ICE' S COUR T		(DIV ISIO N BENC H-1)	No - 10 5)
4 1 0	38259 /2024	25.04. 2024	WP (C) - 29214 /2022	T. K. NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
4 1 1	38260 /2024	25.04. 2024	WP (C) - 9576/ 2024	BHOJAR AJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
4 1 2	38261 /2024	25.04. 2024	WP (C) - 9578/ 2024	BHOJAR AJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
4 1 3	38262 /2024	25.04. 2024	WP (C) - 1727/ 2023	D. K. SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 1 4	38263 /2024	25.04. 2024	WP (C) - 9583/ 2024	BHOJAR AJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
4 1 5	38264 /2024	25.04. 2024	WP (C) - 9587/ 2024	BHOJAR AJ SETH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
4	38265	25.04.	WP (C)	BHOJAR	C.O	CHIE	Order Dtd. 2024-04-24	WRIT	(S

16	/2024	2024	- 9585/ 2024	AJ SETH	.	F JUST ICE' S COUR T		BRAN CH (DIV ISIO N BENC H-1)	ea t No - 10 5)
417	38266 /2024	25.04. 2024	WP (C) - 9892/ 2024	N K ROUT	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH-3	(S ea t No - 28 )
418	38267 /2024	25.04. 2024	WP (C) - 5733/ 2024	A K ROUL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH-4	(S ea t No - 17 )
419	38268 /2024	25.04. 2024	WP (C) - 9795/ 2024	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-07-08	WRIT BRAN CH-2	(S ea t No - 34 )
420	38269 /2024	25.04. 2024	WP (C) - 36265 /2022	S BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
421	38270 /2024	25.04. 2024	WP (C) - 36265 /2022	S MOHARA NA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
422	38271 /2024	25.04. 2024	WP (C) - 15227 /2019	M R BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
422	38272 /2024	25.04. 2024	WP (C) -	M R BARIK	C.O .	COUR T	Order Dtd. 2024-04-24	WRIT BRAN	(S ea

3			15230 /2019			NO. 1		CH (DIV ISIO N BENC H-1)	t No - 10 1)
4 2 4	38273 /2024	25.04. 2024	WP (C) - 20241 /2015	B K DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
4 2 5	38274 /2024	25.04. 2024	WP (C) - 8149/ 2021	MR. D.GOCH HAYAT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 7)
4 2 6	38278 /2024	25.04. 2024	WP (C) - 9606/ 2024	N.K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH-1	(S ea t No - 1)
4 2 7	38279 /2024	25.04. 2024	WP (C) - 10069 /2024	A. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 2 8	38280 /2024	25.04. 2024	WP (C) - 10067 /2024	A. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 2 9	38281 /2024	25.04. 2024	WP (C) - 10066 /2024	A. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 3	38282 /2024	25.04. 2024	WP (C) -	A. MOHANT	C.O .	COUR T	Order Dtd. 2024-04-24	WRIT BRAN	(S ea

0			10064 /2024	Y		NO. 1		CH (DIV ISIO N BENC H-2)	t No - 11 0)
4 3 1	38283 /2024	25.04. 2024	BLAPL - 3316/ 2024	BR SENAPA TI	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23		(S ea t No - 11 0)
4 3 2	38284 /2024	25.04. 2024	WP (C) - 10048 /2024	A. MOHANT Y	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 3 3	38285 /2024	25.04. 2024	WP (C) - 8558/ 2024	RABI SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
4 3 4	38286 /2024	25.04. 2024	WP (C) - 5794/ 2024	TAPAN KU. NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 3 5	38287 /2024	25.04. 2024	WP (C) - 5794/ 2024	JYOTIR ANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
4 3 6	38288 /2024	25.04. 2024	WP (C) - 8808/ 2024	NIRANJ AN ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
4	38289	25.04.	WA-	PRAKAS	C.O	CHIE	Order Dtd. 2024-04-23		(S

37	/2024	2024	706/2024	H KUMAR NAYAK	.	F JUSTICE'S COURT			eat No - 121)
438	38290 /2024	25.04.2024	WP (C) - 8752/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
439	38291 /2024	25.04.2024	WP (C) - 8737/2024	TAPAN KU. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
440	38292 /2024	25.04.2024	WP (C) - 7519/2024	G JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 107)
441	38293 /2024	25.04.2024	WP (C) - 8916/2024	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 122)
442	38294 /2024	25.04.2024	WP (C) - 7776/2024	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
443	38295 /2024	25.04.2024	WA-2051/2023	A K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-19	WRIT APPEAL	(Seat No - 4)
444	38296 /2024	25.04.2024	WA-2051/	A K SAHOO	C.O.	COURT	Order Dtd. 2024-04-19	WRIT APPEAL	(Seat

4			2023			NO. 3 OLD		AL	t No - 4)
4 4 5	38297 /2024	25.04. 2024	WA- 2051/ 2023	S K LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-19	WRIT APPE AL	(S ea t No - 4)
4 4 6	38303 /2024	25.04. 2024	WP (C) - 17600 /2019	P.CH. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH-2	(S ea t No - 45 )
4 4 7	38304 /2024	25.04. 2024	WP (C) - 25329 /2023	K. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-06-24	WRIT BRAN CH-8	(S ea t No - 40 )
4 4 8	38306 /2024	25.04. 2024	WP (C) - 14454 /2023	S.K.SA HOO	C.O .	COUR T NO. 6	Order Dtd. 2024-04-22	WRIT BRAN CH-7	(S ea t No - 5)
4 4 9	38307 /2024	25.04. 2024	WP (C) - 20817 /2015	M/S.SA RAT CH MEKAP	C.O .	COUR T NO. 6	Order Dtd. 2024-05-13	WRIT BRAN CH-8	(S ea t No - 42 )
4 5 0	38308 /2024	25.04. 2024	CRLMA - 68/20 24	S. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-04-22		(S ea t No - 42 )
4 5 1	38319 /2024	25.04. 2024	BLAPL - 3517/ 2024	SATYAP RIYA SAMANT A	C.O .	COUR T NO. 6	Order Dtd. 2024-04-22	BAIL -2	(S ea t No - 7)
4 5 2	38320 /2024	25.04. 2024	WP (C) - 4334/ 2017	N.K. SATAPA THY	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-7	(S ea t No



									- 5)
4 5 3	38322 /2024	25.04. 2024	WP (C) - 6528/ 2015	R.R.DA S	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-2	(S ea t No - 34 )
4 5 4	38325 /2024	25.04. 2024	WP (C) - 9105/ 2015	A.K. ROUL	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-8	(S ea t No - 41 )
4 5 5	38326 /2024	25.04. 2024	WP (C) - 21288 /2016	P.CH. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-8	(S ea t No - 29 )
4 5 6	38330 /2024	25.04. 2024	WP (C) - 3322/ 2017	S. PATI	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-3	(S ea t No - 28 )
4 5 7	38332 /2024	25.04. 2024	WP (C) - 1169/ 2017	S. PATI	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19		(S ea t No - 28 )
4 5 8	38333 /2024	25.04. 2024	WP (C) - 1579/ 2017	A.K. ROUL	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-5	(S ea t No - 20 )
4 5 9	38334 /2024	25.04. 2024	WP (C) - 4142/ 2017	P.CH. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-8	(S ea t No - 39 )
4 6 0	38335 /2024	25.04. 2024	WP (C) - 6619/ 2017	K. SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-04-24	WRIT BRAN CH	(S ea t

			2023			6		(DIVISION BENCH-2)	No - 116)
461	38336/2024	25.04.2024	CRLA-49/2024	D. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-07-30	CRIMINAL APPELL	(Seat No - 10)
462	38337/2024	25.04.2024	CRLA-342/2024	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-09-10	CRIMINAL APPELL	(Seat No - 10)
463	38338/2024	25.04.2024	CRLA-344/2024	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-09-10		(Seat No - 10)
464	38339/2024	25.04.2024	WP (C) - 19729/2022	J D MUDULI	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
465	38340/2024	25.04.2024	WP (C) - 9524/2023	ND TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No - 25)
466	38341/2024	25.04.2024	LAA-54/2006	A K BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-04-23	FIRST APPELL	(Seat No - 4)
467	38342/2024	25.04.2024	WP (C) - 9524/2023	PK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No - 25)
4	38343	25.04.	WA-	R C	C.O	COUR	Order Dtd. 2024-04-22	WRIT	(S

68	/2024	2024	412/2024	MUDULI	.	T NO. 16		APPE AL	ea t No - 3)
469	38344 /2024	25.04. 2024	WA- 412/2 024	P K JENA	C.O .	COUR T NO. 16	Order Dtd. 2024-04-22	WRIT APPE AL	(S ea t No - 3)
470	38345 /2024	25.04. 2024	WP (C) - 9632/ 2024	PK HAZRY	C.O .	COUR T NO. 16	Order Dtd. 2024-04-23	WRIT BRAN CH-1	(S ea t No - 1)
471	38346 /2024	25.04. 2024	WA- 150/2 024	S.SUNA NDINI	C.O .	COUR T NO. 16	Order Dtd. 2024-04-22	WRIT APPE AL	(S ea t No - 2)
472	38347 /2024	25.04. 2024	WP (C) - 26652 /2023	HK PANDA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-23	WRIT BRAN CH-7	(S ea t No - 15 )
473	38348 /2024	25.04. 2024	WP (C) - 6395/ 2015	P C MOHANT Y	C.O .	COUR T NO. 9	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
474	38349 /2024	25.04. 2024	WP (C) - 1607/ 2017	SR OJHA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-23	WRIT BRAN CH-1	(S ea t No - 1)
475	38350 /2024	25.04. 2024	WP (C) - 1607/ 2017	SB UDGATA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-23	WRIT BRAN CH-1	(S ea t No - 1)
476	38351 /2024	25.04. 2024	WP (C) - 9787/ 2024	B SINGH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No

									- 34 )
4 7 7	38352 /2024	25.04. 2024	WP (C) - 9521/ 2024	G CHAITA NYA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
4 7 8	38353 /2024	25.04. 2024	WP (C) - 9907/ 2024	M NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH-4	(S ea t No - 19 )
4 7 9	38354 /2024	25.04. 2024	WP (C) - 7042/ 2024	SUMANT A DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
4 8 0	38355 /2024	25.04. 2024	WP (C) - 10024 /2024	BD BISWAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH-5	(S ea t No - 32 )
4 8 1	38356 /2024	25.04. 2024	WP (C) - 8753/ 2024	SUMANT A DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
4 8 2	38357 /2024	25.04. 2024	WP (C) - 4603/ 2024	MK PANI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-24	WRIT BRAN CH-8	(S ea t No - 43 )
4 8 3	38358 /2024	25.04. 2024	WP (C) - 5873/ 2024	B N SHADAN GI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH (DIV ISIO N	(S ea t No - 11

								BENCH-2)	1)
484	38359/2024	25.04.2024	WP (C) - 9698/2024	AK RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-1	(Seat No - 1)
485	38360/2024	25.04.2024	WP (C) - 9774/2024	KS SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
486	38361/2024	25.04.2024	WP (C) - 35402/2022	R K DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
487	38362/2024	25.04.2024	WP (C) - 27777/2022	P K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
488	38363/2024	25.04.2024	WP (C) - 9730/2024	GS MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRANCH-2	(Seat No - 34)
489	38364/2024	25.04.2024	WP (C) - 8415/2024	BISHNU PRIYA PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
490	38365/2024	25.04.2024	ABLAP L- 3002/2022	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 14)
4	38366	25.04.	CRLMP	BYOMAK	C.O.	COUR	Order Dtd. 2024-04-24	WRIT	(S

91	/2024	2024	- 376/2 024	ESH TRIPAT HY	.	T NO. 2 OLD		BRAN CH-2	ea t No - 45 )
492	38367 /2024	25.04. 2024	CRLMP - 474/2 023	P PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-6	(S ea t No - 26 )
493	38368 /2024	25.04. 2024	WP (C) - 9728/ 2024	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	WRIT BRAN CH-2	(S ea t No - 34 )
494	38369 /2024	25.04. 2024	CRLMC - 1309/ 2024	SANTOS H KUMAR MAHANT Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	CRIM INAL MISC	(S ea t No - 1)
495	38370 /2024	25.04. 2024	WP (C) - 9715/ 2024	PRAVAT CHANDR A BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-2	(S ea t No - 34 )
496	38371 /2024	25.04. 2024	WP (C) - 8416/ 2024	P K SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
497	38372 /2024	25.04. 2024	BLAPL - 2350/ 2024	SK BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-24	BAIL -2	(S ea t No - 9)
498	38373 /2024	25.04. 2024	LAA- 55/20 11	P K DAS	C.O .	COUR T NO. 7	Order Dtd. 2024-04-23	FIRS T APPE AL	(S ea t No - 7)
4	38374	25.04.	BLAPL	MR	C.O	COUR	Order Dtd. 2024-04-24		(S

99	/2024	2024	-825/2024	SAHOO	.	T NO. 17			ea t No - 7)
500	38375/2024	25.04.2024	LAA-55/2011	SURENDR RA DAS	C.O.	COUR T NO. 7	Order Dtd. 2024-04-23	FIR S T AP PE AL	(S ea t No - 7)
501	38376/2024	25.04.2024	BLAPL-372/2024	J KAMILA	C.O.	COUR T NO. 7	Order Dtd. 2024-04-24	BAIL -2	(S ea t No - 7)
502	38377/2024	25.04.2024	LAA-62/2008	M R BARIK	C.O.	COUR T NO. 16	Order Dtd. 2024-04-23	FIR S T AP PE AL	(S ea t No - 1)
503	38378/2024	25.04.2024	LAA-56/2011	SURENDR RA DAS	C.O.	COUR T NO. 7	Order Dtd. 2024-04-23	FIR S T AP PE AL	(S ea t No - 7)
504	38379/2024	25.04.2024	BLAPL-331/2024	S CHOUDH URY	C.O.	COUR T NO. 7	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 5)
505	38380/2024	25.04.2024	WP (C) -13239/2018	BISWAJ IT SAHOO	C.O.	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
506	38381/2024	25.04.2024	WP (C) -12449/2018	BISWAJ IT SAHOO	C.O.	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
507	38382/2024	25.04.2024	BLAPL-3471/	SUNIL KUMAR PANDA	C.O.	COUR T NO.	Order Dtd. 2024-04-19	BAIL -2	(S ea t

			2024			7			No - 10)
508	38383 /2024	25.04. 2024	WP (C) - 12449 /2018	S K BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
509	38384 /2024	25.04. 2024	WP (C) - 12446 /2018	BISWAJIT SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
510	38385 /2024	25.04. 2024	WP (C) - 13239 /2018	S K BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
511	38386 /2024	25.04. 2024	WP (C) - 12446 /2018	S K BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
512	38387 /2024	25.04. 2024	CRLA-355/2024	P R SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24		(Seat No - 112)
513	38388 /2024	25.04. 2024	WP (C) - 12859 /2022	JYOTISH RANJAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No - 38)
514	38389 /2024	25.04. 2024	WP (C) - 12859 /2022	A K ROUL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-24	WRIT BRANCH-4	(Seat No



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515	38390/2024	25.04.2024	CRLA-343/2024	PRASANJIT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 38)
516	38391/2024	25.04.2024	CRLMC - 1221/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-24		(Seat No - 38)
517	38392/2024	25.04.2024	CRLMC - 1305/2024	B P TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
518	38393/2024	25.04.2024	CRLMC - 1013/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 6)
519	38394/2024	25.04.2024	CRLMC - 1305/2024	S R PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
520	38395/2024	25.04.2024	CRLMC - 1311/2024	B P TANGA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
521	38396/2024	25.04.2024	CRLMC - 1311/2024	S R PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No - 1)
522	38397/2024	25.04.2024	CRLMA - 60/2024	S B UDGATA	C.O.	COURT NO. 15	Order Dtd. 2024-04-24	BAIL -1	(Seat No - 5)

5 2 3	38398 /2024	25.04. 2024	BLAPL - 3671/ 2024	M. K. PANI	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24		(S ea t No - 5)
5 2 4	38399 /2024	25.04. 2024	CRLA- 317/2 024	R K MOHAPA TRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	CRIM INAL APPE AL	(S ea t No - 10 )
5 2 5	38400 /2024	25.04. 2024	CRLA- 291/2 024	REENA NAYAK	C.O .	COUR T NO. 7	Order Dtd. 2024-04-24	CRIM INAL APPE AL	(S ea t No - 10 )
5 2 6	38401 /2024	25.04. 2024	CRLA- 371/2 024	A MALLIC K	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	CRIM INAL APPE AL	(S ea t No - 10 )
5 2 7	38402 /2024	25.04. 2024	CRLA- 322/2 024	M/S DEBASI S MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	CRIM INAL APPE AL	(S ea t No - 10 )
5 2 8	38403 /2024	25.04. 2024	ABLAP L- 3124/ 2024	S HUSSAI N	C.O .	COUR T NO. 15	Order Dtd. 2024-04-24	BAIL -2	(S ea t No - 12 )
5 2 9	38404 /2024	25.04. 2024	BLAPL - 768/2 015	H.S.PA IKARAY	C.O .	COUR T NO. 11	Order Dtd. 2024-04-24		(S ea t No - 12 )
5 3 0	38405 /2024	25.04. 2024	ABLAP L- 3647/ 2024	JP KAR	C.O .	COUR T NO. 11	Order Dtd. 2024-04-24		(S ea t No - 12 )

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531	38407/2024	25.04.2024	BLAPL - 2452/2024	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-24	(Seat No - 12)
532	38408/2024	25.04.2024	BLAPL - 3818/2024	P.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-25	(Seat No - 12)
533	38409/2024	25.04.2024	BLAPL - 3684/2024	NIRANJAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-04-24	(Seat No - 12)
534	38410/2024	25.04.2024	BLAPL - 3743/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-25	(Seat No - 12)
535	37806/2024	25.04.2024	ABLAPL- 3628/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-24	(Seat No - 12)
536	37807/2024	25.04.2024	BLAPL - 8317/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-23	(Seat No - 5) BAIL -1
537	37808/2024	25.04.2024	WP (C) - 25066/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-17	(Seat No - 39) WRIT BRANCH-8
538	37812/2024	25.04.2024	WP (C) - 15726/2020	ASUTOSH ROUT	GENERAL		Order Dtd. 2020-09-09	(Seat No - )

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539	37813/2024	25.04.2024	WPC (O A) - 1364/2011	PRASANTA KUMAR PATRI	GENERAL		Entire Document	OA Branch	(Seat No - 1)
540	37816/2024	25.04.2024	WP (C) - 38917/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-09-29	WRIT BRANCH-3	(Seat No - 14)
541	37819/2024	25.04.2024	WA- 124/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-06	WRIT APPEAL	(Seat No - 2)
542	37821/2024	25.04.2024	WA- 897/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-10	WRIT APPEAL	(Seat No - 4)
543	37822/2024	25.04.2024	WA- 1489/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-10	WRIT APPEAL	(Seat No - 1)
544	37823/2024	25.04.2024	WPC (O AC) - 2482/2017	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-15	OA Branch	(Seat No - 1)
545	37824/2024	25.04.2024	WP (C) - 11698/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No - 30)
546	37825/2024	25.04.2024	WP (C) - 17135/2020	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 28)

547	37826/2024	25.04.2024	CRLA-49/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-04-24	CRIMINAL APPEAL	(Seat No - 10)
548	37827/2024	25.04.2024	WP (C) - 41780/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-22	WRIT BRANCH-7	(Seat No - 18)
549	37828/2024	25.04.2024	WP (C) - 9470/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-22	WRIT BRANCH-8	(Seat No - 40)
550	37831/2024	25.04.2024	WP (C) - 9425/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-08-22	WRIT BRANCH-8	(Seat No - 40)
551	37841/2024	25.04.2024	WP (C) - 27718/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-25	WRIT BRANCH-3	(Seat No - 13)
552	37862/2024	25.04.2024	BLAPL - 13274/2023	DEVASIS MOHANTY	GENERAL		Order Dtd. 2024-04-23	BAIL -2	(Seat No - 9)
553	38002/2024	25.04.2024	WP (C) - 4623/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No - 9)
554	38020/2024	25.04.2024	WP (C) - 4388/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENC	(Seat No - 117)

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5 5 5	38024 /2024	25.04. 2024	WP (C) - 4386/ 2024	SANJAY A KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-03-01	WRIT BRAN CH-5	(S ea t No - 47 )
5 5 6	38202 /2024	25.04. 2024	ABLAP L- 3721/ 2024	SRIKAN TA PANDA	GEN ERA L		Order Dtd. 2024-04-25		(S ea t No - 47 )
5 5 7	38275 /2024	25.04. 2024	CRLMC - 398/2 024	OM PRAKAS H SARAN	GEN ERA L		Order Dtd. 2024-04-24		(S ea t No - 47 )
5 5 8	38276 /2024	25.04. 2024	ABLAP L- 3505/ 2024	DIBAKA R BISWAL	GEN ERA L		Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 2)
5 5 9	37854 /2024	25.04. 2024	CRLMP - 751/2 023	N.K. SATAPA THY	GEN ERA L		Order Dtd. 2023-05-02	WRIT BRAN CH-5	(S ea t No - 21 )
5 6 0	37855 /2024	25.04. 2024	CMP- 1536/ 2023	B N MUDULI	GEN ERA L		Order Dtd. 2024-04-05	WRIT BRAN CH-4	(S ea t No - 19 )
5 6 1	37856 /2024	25.04. 2024	CRLMP - 663/2 023	N.K. SATAPA THY	GEN ERA L		Order Dtd. 2023-04-13	WRIT BRAN CH-4	(S ea t No - 38 )
5 6 2	37857 /2024	25.04. 2024	WA- 1411/ 2022	P.K. ROUTRA Y	GEN ERA L		Order Dtd. 2023-09-14	WRIT APPE AL	(S ea t No - )

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563	37858/2024	25.04.2024	MACA-1065/2007	R K DEBATA	GENERAL		Order Dtd. 2011-02-11	MISC . APPEAL SEC.	(Seat No - 4)
564	37860/2024	25.04.2024	WA-412/2024	H K MAHANTA	GENERAL		Order Dtd. 2024-04-22	WRIT APPEAL	(Seat No - 3)
565	37864/2024	25.04.2024	ABLAP L-2232/2023	G SAHOO	GENERAL		Order Dtd. 2023-03-14	BAIL -2	(Seat No - 12)
566	37865/2024	25.04.2024	WP (C) - 7619/2015	N SAHOO	GENERAL		Order Dtd. 2015-11-23	WRIT BRANCH-1	(Seat No - 30)
567	37867/2024	25.04.2024	WPC (O AC) - 2515/2015	P K JENA	GENERAL		Order Dtd. 2023-09-08 Petition, Annexure, Last Order,	OA Branch	(Seat No - 1)
568	37870/2024	25.04.2024	WP (C) - 13185/2023	H K PANDA	GENERAL		Order Dtd. 2023-12-07	WRIT BRANCH-1	(Seat No - 1)
569	37874/2024	25.04.2024	MATA-18/2012	D NAYAK	GENERAL		Order Dtd. 2018-01-12	FIRST APPEAL	(Seat No - 2)
570	37878/2024	25.04.2024	WP (C) - 8199/2022	P K SWAIN	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-7	(Seat No - 44)
5	37879	25.04.	BLAPL	RK	GEN		Order Dtd. 2024-04-22		(S

71	/2024	2024	- 3543/ 2024	MALLIK K	ERA L				ea t No - 44 )
572	37881 /2024	25.04. 2024	WP (C) - 37486 /2020	B K PANDA	GEN ERA L		Order Dtd. 2024-04-18	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
573	37884 /2024	25.04. 2024	WP (C) - 23283 /2016	B K PANDA	GEN ERA L		Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
574	37887 /2024	25.04. 2024	WP (C) - 2066/ 2024	R K MAHABH OI	GEN ERA L		Order Dtd. 2024-02-02	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
575	37892 /2024	25.04. 2024	WP (C) - 25592 /2022	A K PARIDA	GEN ERA L		Order Dtd. 2023-11- 01Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 32 )
576	37894 /2024	25.04. 2024	WP (C) - 16716 /2019	R C MISHRA	GEN ERA L		Order Dtd. 2024-02-19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
577	38119 /2024	25.04. 2024	CRLMC - 654/2 024	M.R.SA HOO	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL MISC	(S ea t No - 1)
578	38121 /2024	25.04. 2024	ABLAP L- 1350/ 2024	PK MOHANT Y	GEN ERA L		Order Dtd. 5000-01-01		(S ea t



			2024						No - 1)
579	38134 /2024	25.04. 2024	CMP-1292/2023	LOKANATH SAHOO	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH-1	(Seat No - 49)
580	38191 /2024	25.04. 2024	WP (C) - 2029/2003	R P SINGH	GENERAL		Order Dtd. 2009-03-16		(Seat No - 49)
581	38277 /2024	25.04. 2024	WP (C) - 3495/2005	AK SRICHANDAN	GENERAL		Order Dtd. 2005-04-08		(Seat No - 49)
582	38298 /2024	25.04. 2024	WP (C) - 5416/2017	P NAYAK	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No - 28)
583	38299 /2024	25.04. 2024	WP (C) - 9452/2017	P NAYAK	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No - 18)
584	38300 /2024	25.04. 2024	OJC-479/1995	K K MAHANTA	GENERAL		Entire Order		(Seat No - 18)
585	38301 /2024	25.04. 2024	WP (C) - 978/2024	D K BISOI	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No - 29)
588	38302 /2024	25.04. 2024	WP (C) -	B K DAS	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH	(Seat No - 24)

6			20241/2015		L		ejoinder, Deposition, Entire Order,	CH (DIVISION BENCH-1)	t No - 106)
587	38305/2024	25.04.2024	WP (C) - 6471/2024	S K NAYAK	GENERAL		Order Dtd. 2024-04-23	WRIT BRANCH-4	(Seat No - 37)
588	38309/2024	25.04.2024	WP (C) - 6704/2018	C R NAYAK	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 28)
589	38310/2024	25.04.2024	WP (C) - 15999/2017	P BEHERA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No - 9)
590	38311/2024	25.04.2024	WP (C) - 11217/2016	P C DAS	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-1	(Seat No - 4)
591	38312/2024	25.04.2024	ABLAP L- 1798/2016	N SINGH	GENERAL		Order Dtd. 2016-09-01 Petition, Annexure,		(Seat No - 4)
592	38313/2024	25.04.2024	ABLAP L- 9679/2023	G MOHANTY	GENERAL		Order Dtd. 2023-09-25	BAIL -2	(Seat No - 8)
593	38314/2024	25.04.2024	CRLA- 287/2010	D K SAHOO	GENERAL		Order Dtd. 2013-03-05	CRIMINAL APPEAL	(Seat No - 10)
594	38315/2024	25.04.2024	CMP- 232/2024	A K JATI	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH-8	(Seat

									No - 39)
595	38316/2024	25.04.2024	MA-682/2001	P BEHERA	GENERAL		Order Dtd. 2015-07-03Petition,Annexure,	MISC APPEAL SEC.	(Seat No - 6)
596	38317/2024	25.04.2024	WA-134/2024	P C DAS	GENERAL		Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No - 2)
597	38318/2024	25.04.2024	ARBA-5/2024	S K NANDA	GENERAL		Order Dtd. 2024-04-24Petition,Annexure,		(Seat No - 2)
598	38321/2024	25.04.2024	CRLREV-393/2019	M K MOHANTY	GENERAL		Order Dtd. 2024-02-21	CRIMINAL REVISION	(Seat No - 3)
599	38323/2024	25.04.2024	MATA-116/2022	P K JENA	GENERAL		Order Dtd. 2024-04-24Annexure,Affidavit,	FIRST APPEAL	(Seat No - 1)
600	38324/2024	25.04.2024	WP (C) - 4191/2024	NIRANJAN SAHOO	GENERAL		Order Dtd. 2024-03-22	WRIT BENCH (DIVISION BENCH-2)	(Seat No - 115)
601	38406/2024	25.04.2024	ABLAP L-9557/2021	R. R. NAYAK	GENERAL		Order Dtd. 2024-04-18	BAIL -2	(Seat No - 9)

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